Statement-II

Total Revenue earned by the states of the North-East in the year 2003-04

(Rupees in crores)

SI. No.	Name of the State	Amount
1	Arunachal Pradesh	9.63
2	Assam	19.17
3	Manipur	0.95
4	Meghalaya	10.75
5	Mizoram	3.16
6	Nagaland	4.01
7	Sikkim	7.23
8	Tripura	4.16

Ozone depletion

2016. PROF. P.J. KURIEN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether Government are implementing various international agreements on schemes to reduce ozone depletion;
 - (b) the details of such plans in implementation;
- (c) whether it is a fact that funding is provided internationally for such plans; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): (a) and (b) Yes, Sir. India is a Party to the Vienna Convention for the Protection of the Ozone Layer and the Montreal Protocol on Substances that Deplete the Ozone Layer and has prepared the Country Programme to phase out the production and consumption of Ozone Depleting Substances (ODS) as per the reduction schedule provided in the Montreal Protocol.

(c) & (d) The Executive Committee of the Montreal Protocol had approved a total of 357 projects involving funding of about Rs. 500 crores

for phasing out 12405 Ozone Depleting Potential tons in consumption sector and 33683 Ozone Depleting Potential tons in production sector.

Loss of green cover in Delhi

- 2017. SHRI B. J. PANDA: Will the Minister of ENIRONMENT AND FORESTS be pleased to state:
- (a) Whether it is a fact that the Ridge in Delhi is losing its green cover with heavy traffic flow and illegal constructions as per study;
- (b) if so, the salient features of the inspection records available with the Ridge Management Board (RMB) in this regard; and
 - (c) what is the action plan of Government to address this issue?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): (a) A recent study conducted by the Forest Research Institute, Dehradun has indicated degradation of forest cover in several parts of the Ridge due to various activities such as construction of buildings and roads and dumping of debris etc. However, Ridge Management Board (RMB) has taken cognizance of some activities which do not blend with the surroundings. Ridge Management Board has issued direction to concerned land owning agencies for discontinuing such activities.

- (b) Inspection records of Ridge Management Board (RMB) indicate that land owning agencies like Central Public Works Department, Delhi Development Authority etc. have constructed structures and pathways. Evidence of debris dumpting in the Ridge area has also been noticed.
- (c) To check degradation of forest cover of the Ridge, the RMB has directed all the land owning agencies to take following measures:
 - (a) No constructions in the Ridge area.
 - (b) Abandoning of all roads except the lanes essential for protection and maintenance of the Ridge.
 - (c) Ridge not to be used as thoroughfare.
 - (d) Planting of only native species in the Ridge area.
 - (e) Repairs and strengthening of fencing of Ridge area.
 - (f) No dumpting of garbage and debris.
 - (g) Eviction of encroachments.
 - (h) Demarcation of Southern Ridge.